

Annexure**Tribal Area Sub-Plan Schemewise Details. Major-Medium Schemes**

(Rs. in Lacs)

S. No.	Name of Project	1994-95 Outlay	1995-96 Outlay	1996-97 Outlay
1.	Karjan Canal	1350.00	1150.00	1150.00
2.	Zankhari	50.00	150.00	140.00
3.	Sidumber	-	200.00	10.00
4.	Ver-II	100.00	100.00	110.00
5.	Machhanala	70.00	10.00	16.00
6.	Kelia	200.00	265.00	200.00
7.	Jhuj	300.00	225.00	450.00
8.	Harnav-II	50.00	5.00	16.00
9.	Umaria	50.00	5.00	18.00
10.	Men	1.00	0.25	1.00
11.	Ani	1.00	0.25	1.00
12.	Jaloda	1.00	50.00	1.00
13.	Singor	1.00	50.00	25.00
14.	Koliari	10.00	100.00	368.00
15.	Kabutari	40.00	-	-
16.	Welan	-	-	100.00
17.	Nani Barsan	-	-	5.00
18.	Wardha	-	-	5.00
19.	S.R.C.P.	8.40	11.40	11.40
		2232.40	2321.90	2627.40
	Lakhigam		1.00	1.00
	Edalwada		4.00	4.00
	Baldeva		3.00	3.00
	Pigut		2.00	2.00
	Wankleshwar Bhey		0.40	0.40
	Rami		1.00	1.00
			11.40	11.40

[English]

Central Water Commission

1966. SHRI R. SAMBASIVA RAO : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Central Water Commission has cleared the proposal for construction of 1,289 long masonry dam across the river Krishna near Pulichintala village of Guntur district;

(b) if so, whether the Commission has only granted Rs. 506.20 crore for the construction of Dam;

(c) the total storage capacity of this Dam;

(d) whether due to the large scale land including forests land, villages of Guntur and Nalgonda will be submerged;

(e) the steps taken by the Government for rehabilitation of the uprooted people; and

(f) the extent to which the construction of the Pulichintala Project will help in cultivation and providing water supply for irrigation?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) to (c) The Technical Advisory Committee of the Ministry of Water Resources has found acceptable the proposal for construction of 1.289 km long masonry dam across river Krishna near Pulichintala Village of Guntur District in its meeting held on 03.04.96 at an estimated cost of Rs. 506.20 crores subject to certain observations such as clearance from Ministry of Environment & Forests from environment and forest angle, clearance of Rehabilitation & resettlement Plans from the Ministry of Welfare. The total storage capacity of the Dam is 1296 Million Cubic Meters (45.75 TMC)

(d) Due to construction of the Project, 12,044 hectares of land will be submerged. Out of this 7155 hectares is Culturable Land and 975 hectares is degraded forest. 12 villages (7 fully & 5 partially) will be submerged in Guntur and Nalgonda districts.

(e) Provision has been made in the Project estimate for rehabilitation of project affected people. The State Government is however required to obtain clearance from Ministry of Welfare for Rehabilitation & resettlement Plans.

(f) The Project envisages stabilisation of existing Ayacut of 4,21,692 hectare under Krishna Delta and will facilitate early transplantation of Paddy thereby minimising crop damage due to cyclones and increase the crop yield.

Import of Crude Oil

1967. SHRI A.G.S. RAM BABU : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the total quantity of crude oil imported during each of the last two years;

(b) the amount of foreign exchange spent thereon;

(c) whether the quantity of oil import is higher in comparison to the previous years;

(d) if so, the reason therefor;

(e) the amount of domestic production of crude oil during the last three years;

(f) whether the production is in the declining trend over the years; and

(g) if so, the steps initiated by the Government to boost the production of crude oil in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d) Quantity of crude oil imported during the last two years and foreign exchange spent thereon is as under :-

Year	Quantity in MMT (Provisional)	Foreign exchange spent (Provisional) (\$ Million)
1995-96	27.342	3345.3
1996-97	33.906	5135.0 (Provisional)

The increase in crude oil imports over the previous years was mainly due to increase in crude oil processing and lower indigenous crude oil production.

The crude oil processing increased due to increase in refining capacity and higher capacity utilization.

(e) and (f) The crude oil production during the last 3 years was as under :-

1994-95	32.24 MMT
1995-96	35.147 MMT
1996-97	32.88 MMT

The production declined in the year 1996-97 due to unexpected reservoir behaviour of the Bombay High & Neelam oil fields, unfavourable operational conditions in the North-Eastern region and shortage of power in the Eastern and Western regions.

(g) Steps taken by the Government to increase production are :-

- Implementation of new developmental schemes of oil and additional development of the existing fields.
- Announcing of a New Exploration Licensing Policy to encourage investment in exploration of hydrocarbons.
- Encouraging the participation of private/Joint Venture Companies in oil/gas exploration and development.
- Intensification of exploration efforts in the proven basins as well as in the new areas and its expansion to the deep water and frontier areas.
- Adoption of specialised technology to improve the recovery factors like horizontal and drain hole drilling, long drift side track of well, stimulation of wells etc.
- 3-D seismic surveys for better understanding of the reservoirs.

[Translation]

Loss Suffered in Gujarat Due to Flood

1968. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the fury of flood in various parts of the country is on the increase;

(b) if so, the loss occurred this year in various States particularly in Gujarat;

(c) whether the Government have taken any concrete steps for compensating the loss in the State;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) There is no indication of increasing trend in the fury of floods in various parts of the country. Flood being a natural phenomenon, its intensity varies from year to year.

(b) Floods/heavy rains/land slides caused due to South West monsoon of 1997 claimed 624 human lives, damaged 2.34 lakhs of houses and crops in an area of 9.83 lakh hectares in 10 affected States of the country including Gujarat. In Gujarat, 193 lives were lost, 1.02 lakhs houses damaged and crops in an area of 1.98 lakh hectares were affected.

(c) to (e) Gujarat has been allocated Rs. 147.31 crores in the Calamity Relief Fund (CRF) for the year 1997-98 consisting of Rs. 110.48 crore as Central Share. Three instalments of Central Share of Calamity Relief Fund amounting to Rs. 82.86 crore have been released to the State Government. A Central Team constituted by Ministry of Agriculture visited the flood affected areas in the State from 22-26 July, 1997 to assess the situation.

Ten Point Programme

1969. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of points out of the ten point programme announced by the Union Government for the Taj protected area which have been implemented and the time by which remaining points are likely to be implemented; and

(b) the time by which the supply of natural gas is likely to commence to the oil refinery at Agra and Mathura respectively?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Five points namely; supply of LPG for households, supply of unleaded/low lead petrol, preferential